MINISTRY OF CORPORATE AFFAIRS
NOTIFICATION
New Delhi, the 1st October, 2018

S.O. 5098(E).—In exercise of the powers conferred by sub-section (3) of Section 1 of the Companies Act, 2013 (18 of 2013), the Central Government hereby appoints the 1st October, 2018 as the date on which the provisions of sub-sections (1) and (12) of Section 132 of the said Act shall come into force.

[F. No. 1/4/2016-CL-I]
K. V. R. MURTY, Jt. Secy.